

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 297/TT/2013

Date: 2.1.2014

To

The Company Secretary,
Parbati Koldam Transmission Co. Ltd.,
B-9, Qutab Institutional Area,
Katwaria Sarai, New Delhi - 110016

Subject: Approval of transmission tariff for section of 400 kV (Quad) S/C Parbati-II-Koldam Transmission Line (CKT-II) from LILO Point of Parbati-III HEP to LILO Point of Parbati Pooling Station in Northern Region for tariff block 2009-14

Sir,

Please furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 16.1.2014:-

- 1) As per 30th Standing Committee Meeting the schedule of commissioning of 3.518 km portion of line was July, 2012 to match with commissioning of Transmission system for Parvati-III HEP. However, the transmission system was not commissioned by July, 2012. There is delay of 12 months in commissioning of this portion of line for which reason has been given due to delay in forest clearance. However, petitioner has not submitted documentary evidence and date on which he has approach the forest authorities;
- 2) As per Form 5B there is cost variation in Preliminary investigation, RoW, forest clearance, PTCC general civil work etc. 160.39%, Tower steel 37.58%, Insulators 30.81%, Hardware fittings 40.08%, Conductor & earth-wire accessories 215.62%, Spares 134.64% and Erection, stringing and civil works including foundation survey 192.72% respectively. The details of cost variation along with reasons thereof may be ascertained;
- 3) The Add-cap claimed is about 19.2% of estimated apportioned cost, the details of break-up of Add-cap be sought;
- 4) Data for Capital cost bench marking in accordance with Commission's Order dated 27.4.2010 and 16.6.2010;
- 5) Certificate of PFC and REC in support of interest rate(s) deployed for the Asset as on date of commercial operation;
- 6) Revised Form 13 based on actual loan;
- 7) Revised Cost Estimates (RCE) approved by the competent authority, if any.

Yours faithfully,

Sd/-
(P. K. Sinha)
Assistant Chief (Legal)